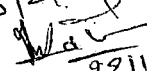
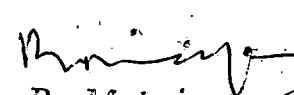
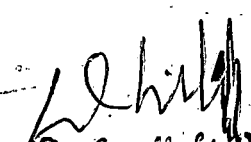


C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>7.1.93.</u> Defect removed to-day 2/2/1	None present for the applicant This is an misc Petition for Condonation Condoning the delay for filing of restoration of o.A No. 509/91. No body has appeared for the applicant. Defects also not removed. The application is fit to be declined for registration under Rule 5(4) of the C.A.T. procedure Rules 1987. Let the Case be placed before Court for appropriate order on 3.2.93.  DEPUTY REGISTRAR General Administrative Tribunal Jaipur Bench, JAIPUR.
<u>22/1/93</u> Noted for 3/2/93  22/1/93 3.2.93. Calx sent to the app. & up no 1 on vide 11646/1168 date 18.2.93  0/2/93	Mr. V.K. Mathur Counsel for petitioner. Register & Put up in Court for admission on <u>3/2/93</u> a/w o.A.  REGISTRAR C.A.T., JAIPUR Mr. V.K. Mathur - Counsel for petitioner No order is necessary. Detailed orders have been given in M.P. No. 45/93.  (B. B. Mahajan) Member (Adm.)  (D. P. Mehta) Vice-Ch...man